

**IN THE INCOME TAX APPELLATE TRIBUNAL,
CUTTACK BENCH, CUTTACK**

**BEFORE S/SHRI N.S SAINI, ACCOUNTANT MEMBER
AND PAVAN KUMAR GADALE, JUDICIAL MEMBER**

ITA No. 143/CTK/2016
Assessment Year : 2010-2011

| | | |
|--------------------------------------------------------------------|-----|-------------------------|
| M/s. A.B.Commercial, AT-Plot No.4,A-116, Sahid Nagar, Bhubaneswar. | Vs. | Pr. CIT-2, Bhubaneswar. |
| PAN/GIR No.AAPFM 4342 L | | |
| (Appellant) | .. | (Respondent) |

Assessee by : Shri P.K.Mishra, AR
Revenue by : Shri Kunal Singh, CIT DR

Date of Hearing : 23/08/ 2017
Date of Pronouncement : 23/08/ 2017

ORDER

Per N.S.Saini, AM

This is an appeal filed by the assessee against the order of the Pr. CIT-2, Bhubaneswar dated 28.3.2016 for the assessment year 2010-2011.

2. At the outset, Id A.R. of the assessee filed a petition dated 23.8.2017 stating that the assessee does not want to press the appeal and as such it may be treated as not pressed and may be permitted to withdraw. Id D.R. did not have any objection to the prayer of the assessee.

3. In view of above, we permit the assessee to withdraw its appeal and dismiss the appeal as withdrawn.

4. In the result, appeal filed by the assessee is dismissed.

Order pronounced in the open court on 23 /08/2017.

Sd/-

sd/-

(Pavan Kumar Gadale)
JUDICIALMEMBER

(N.S Saini)
ACCOUNTANT MEMBER

Cuttack; Dated 23/08/2017
B.K.Parida, SPS

Copy of the Order forwarded to :

1. The Appellant : M/s. A.B.Commercial, AT-Plot
No.4,A-116, Sahid Nagar, Bhubaneswar
2. The Respondent. Pr. CIT-2, Bhubaneswar.
3. The CIT(A)-2, Bhubaneswar
4. Pr.CIT-
5. DR, ITAT, Cuttack
6. Guard file.
//True Copy//

BY ORDER,

SR.PRIVATE SECRETARY
ITAT, Cuttack